

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 246
ANSWERED ON 24.03.2025

PROJECTS UNDER AMRUT SCHEME

***246. SHRI MASTHAN RAO YADAV BEEDHA:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) details regarding the list of projects proposed, under construction and presently functioning under AMRUT Scheme, State-wise, district-wise in the State of Andhra Pradesh;
- (b) total amount of funds allocated, sanctioned and released under the Scheme for specified projects, State-wise, district-wise in the State of Andhra Pradesh during the last three years; and
- (c) details regarding status of progress of drainage and sewer projects undertaken in Nellore District during the said period and proposed deadline for completion, project-wise?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF THE RAJYA SABHA STARRED QUESTION NO. 246 FOR 24 MARCH, 2025 REGARDING “PROJECTS UNDER AMRUT SCHEME”

(a): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25 June 2015 in selected 500 cities (485 cities including 15 merged cities) and towns across the country. The Mission focuses on development of basic infrastructure, in the selected cities and towns, in the sectors of water supply; sewerage and septage management; storm water drainage; green spaces and parks; and non-motorized urban transport. As reported by the State/ Union Territories (UTs), against the approved plan size of ₹77,640 crore, 6,010 projects worth ₹83,578 crore have been taken up, of this works worth ₹79,401 crore have been physically completed. State-wise details of projects under AMRUT is given in Annexure-I.

As reported by the State of Andhra Pradesh, 226 projects have been taken up in the State under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and an amount of ₹3,333.76 crore has been sanctioned for these projects, which includes Central Assistance (CA) of ₹1,056.62 crore. Out of these projects, 149 projects worth ₹1,248.58 crore have been completed, and 77 Projects worth ₹2,085.18 crores are at implementation stage. Total works worth ₹2,740.88 crore have been physically completed. District-wise details of projects under AMRUT in the the State of Andhra Pradesh is given in Annexure-II.

(b): Under AMRUT, central funds are allocated/ released to States/ Union Territories (UTs) and not to the districts. AMRUT empowers States/ UTs to design, prioritize and implement the projects under the broad framework of mission guidelines. Under AMRUT, against the committed Central Assistance (CA) of ₹35,990 crore for projects, ₹34,901 crore have been released so far. Out of the total CA released, an amount ₹9,855.62 crore have been released for projecrs during the last three years. State-wise details of funds allocated for the Mission period and funds released during the last three years i.e, Financial Year (FY) 2021-22 to 2023-24 and current year 2024-25 is given in Annexure-III.

Under AMRUT, against the committed Central Assistance (CA) of ₹1,056.62 crore for projects in Andhra Pradesh, ₹1,049.89 crore has been released so far. Out of the total CA released, an amount of ₹183.5 crore has been released for projects during the last three years.

(c) As informed by the Government of Andhra Pradesh, under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), two (02) Drainage projects and two (02) sewerage/septage management projects have been taken up in Nellore district. The details of these projects are as below:

S.No.	Project	Status of project	Project Cost (in ₹ crore)	Tentative Completion date as informed by the State
1	Major storm water drains	At Implementation Stage	23.91	December, 2025
2	Major storm water drains - Phase II	At Implementation Stage	58.11	December, 2025
3	Construction of STP - 2 no (4+3) MLD and septage management - Phase II	At Implementation Stage	13.49	September, 2025
4	Construction of STP - 2 no (4+3) MLD and septage management	Work completed	5.8	-

ANNEXURE-I REFERRED IN PART (a) OF STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) STARRED QUESTION NO. 246 REGARDING “PROJECTS UNDER AMRUT SCHEME”, DUE FOR ANSWER IN THE RAJYA SABHA ON 24.03.2025:

STATE-WISE DETAILS OF PROJECTS UNDER AMRUT

S.No	State/UTs	Work Completed		At Implementation Stage			Total		
		No	Amount (in ₹ Cr.)	No	Amount (in ₹ Cr.)	Physical completion (in ₹ Cr.)	No	Amount (in ₹ Cr.)	Physical completion (in ₹ Cr.)
1	Andaman and Nicobar Islands	78	10.46	1	0.44	0.26	79	10.90	10.72
2	Andhra Pradesh	149	1248.58	77	2085.18	1492.30	226	3333.76	2740.88
3	Arunachal Pradesh	10	91.73	1	38.08	26.66	11	129.81	118.39
4	Assam	13	15.98	4	609.73	577.25	17	625.71	593.23
5	Bihar	62	2196.22	3	379.50	292.75	65	2575.72	2488.97
6	Chandigarh	12	57.41				12	57.41	57.41
7	Chhattisgarh	299	2253.50	9	207.17	194.00	308	2460.67	2447.50
8	Dadra and Nagar Haveli	2	41.45				2	41.45	41.45
9	Daman and Diu	3	25.98				3	25.98	25.98
10	Delhi	20	455.09	6	219.68	173.33	26	674.77	628.42
11	Goa	12	55.85	3	204.13	179.52	15	259.98	235.37
12	Gujarat	445	5107.60	6	58.36	51.45	451	5165.96	5159.05
13	Haryana	127	2062.02	9	857.97	731.35	136	2919.99	2793.37
14	Himachal Pradesh	72	287.27	3	17.24	16.63	75	304.51	303.90
15	Jammu and Kashmir	82	516.61	2	11.38	0.30	84	527.99	516.91
16	Jharkhand	42	220.90	17	1394.16	1041.83	59	1615.06	1262.73
17	Karnataka	394	4399.74	13	719.21	512.00	407	5118.95	4911.74
18	Kerala	1018	1766.67	92	772.03	549.00	1110	2538.70	2315.67
19	Ladakh	9	9.49	11	62.53	24.24	20	72.02	33.73
20	Lakshadweep	6	2.42				6	2.42	2.42
21	Madhya Pradesh	203	4645.16	13	2120.75	1760.39	216	6765.91	6405.55
22	Maharashtra	176	4871.65	32	3141.63	2671.49	208	8013.28	7543.14
23	Manipur	1	1.28	5	210.59	201.38	6	211.87	202.66
24	Meghalaya	13	74.53	2	7.12	6.94	15	81.65	81.47
25	Mizoram	14	130.58	2	9.67	3.10	16	140.25	133.68
26	Nagaland	21	64.38	6	62.58	56.98	27	126.96	121.36
27	Odisha	191	1714.42				191	1714.42	1714.42
28	Puducherry	20	42.66	3	21.44	20.89	23	64.10	63.55
29	Punjab	137	1163.43	26	1597.59	1262.84	163	2761.02	2426.27
30	Rajasthan	128	2462.84	16	1085.48	1020.22	144	3548.32	3483.06
31	Sikkim	75	37.53				75	37.53	37.53
32	Tamil Nadu	433	7810.68	12	5528.75	4826.92	445	13339.43	12637.60
33	Telangana	66	1663.08				66	1663.08	1663.08
34	Tripura	10	160.28				10	160.28	160.28

S.No	State/UTs	Work Completed		At Implementation Stage			Total		
		No	Amount (in ₹ Cr.)	No	Amount (in ₹ Cr.)	Physical completion (in ₹ Cr.)	No	Amount (in ₹ Cr.)	Physical completion (in ₹ Cr.)
35	Uttar Pradesh	602	8279.91	68	3566.88	3194.68	670	11846.79	11474.59
36	Uttarakhand	143	511.69	7	78.94	70.90	150	590.63	582.59
37	West Bengal	459	3099.69	14	950.56	882.87	473	4050.25	3982.56
	Grand Total	5547	57558.76	463	26018.77	21842.46	6010	83577.53	79401.22

ANNEXURE-II REFERRED IN PART (a) OF STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) STARRED QUESTION NO. 246 REGARDING “PROJECTS UNDER AMRUT SCHEME”, DUE FOR ANSWER IN THE RAJYA SABHA ON 24.03.2025:

DISTRICT-WISE DETAILS OF PROJECTS IN ANDHRA PRADESH UNDER AMRUT

SI No	District	Work Completed		At Implementation Stage		Total		
		No	Project Cost (in ₹ crore)	No	Project Cost (in ₹ crore)	No	Project Cost (in ₹ crore)	Physical completion (in ₹ crore)
1	ANANTAPUR	19	123.64	16	347.24	35	470.88	344.47
2	CHITTOOR	24	297.73	6	220.88	30	518.61	473.24
3	EAST GODAVARI	10	131.14	4	112.51	14	243.65	191.84
4	GUNTUR	16	85.35	6	181.58	22	266.93	223.71
5	KADAPA	7	33.48	7	280.93	14	314.41	236.96
6	KRISHNA	15	82.46	7	180.64	22	263.10	219.72
7	KURNOOL	13	125.13	11	235.89	24	361.02	318.25
8	NELLORE	9	64.88	4	138.49	13	203.37	148.22
9	PRAKASAM	6	69.07	2	74.66	8	143.73	131.95
10	SRIKAKULAM	3	5.43	5	74.88	8	80.31	30.96
11	VISAKHAPATNAM	7	109.04	1	124.99	8	234.03	226.53
12	VIZIANAGARAM	5	32.05	1	14.91	6	46.96	41.89
13	WEST GODAVARI	15	89.18	7	97.58	22	186.76	153.14
	Total	149	1248.58	77	2085.18	226	3333.76	2740.88

ANNEXURE-III REFERRED IN PART (b) OF STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) STARRED QUESTION NO. 246 REGARDING “PROJECTS UNDER AMRUT SCHEME”, DUE FOR ANSWER IN THE RAJYA SABHA ON 24.03.2025:

STATE-WISE FUNDS RELEASED UNDER AMRUT DURING THE LAST THREE YEARS

Amount in ₹ crore

S.NO	State / UT	Committed CA	Financial Year			
			2021-22	2022-23	2023-24	2024-25
1	A&N Islands	10.82	4.32	0	0	0
2	Andhra Pradesh	1056.62	0	76.37	107.13	0
3	Arunachal Pradesh	126.22	56.44	0	0	17.37
4	Assam	591.42	179.64	258.84	0	0
5	Bihar	1164.8	0	0	90.28	0
6	Chandigarh	54.09	0	0	0	0
7	Chhattisgarh	1009.74	0	0	0	0
8	Dadra & Nagar Haveli	10.82	4.16	0	0	0
	Daman & Diu	18.03	0	0	0	14.43
9	Delhi	802.31	206.2	0	155.53	0
10	Goa	104.58	0	0	41.84	0
11	Gujarat	2069.96	73.6	0	300	0
12	Haryana	764.51	147.18	0	9.43	0
13	Himachal Pradesh	274.07	66.71	0	0	0
14	Jammu & Kashmir	533.72	95.64	0	0	0
15	Ladakh		0	0	1.8	0
16	Jharkhand	566.17	109.62	0	0	0
17	Karnataka	2318.79	125.93	0	0	0
18	Kerala	1161.2	119.62	0	207.23	0
19	Lakshadweep	3.61	0.41	0	0	0
20	Madhya Pradesh	2592.86	100.76	0	0	0
21	Maharashtra	3534.08	330	0	0	249.94
22	Manipur	162.28	0	0	0	0
23	Meghalaya	72.12	22.69	39.42	0	0
24	Mizoram	126.22	0	0	5.65	0
25	Nagaland	108.19	43.52	0	30.69	0
26	Odisha	796.97	0	0	0	0
27	Puducherry	64.91	9.19	19.66	0	0
28	Punjab	1204.47	623.57	0	204.87	0
29	Rajasthan	1541.95	0	0	53.26	0
30	Sikkim	36.06	18.55	0	2.97	0
31	Tamil Nadu	4756.58	1454.55	0	828.95	0
32	Telangana	832.6	0	0	0	0
33	Tripura	133.43	79.58	0	0	0
34	Uttar Pradesh	4922.46	1418.72	566.88	460.21	0
35	Uttarakhand	533.72	147.02	0	0	0
36	West Bengal	1929.32	675.26	0	0	0
	Total	35989.7	6112.88	961.17	2499.83	281.74